

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CIRCUIT BENCH AT RANCHI**

**O.A. NO. 1080/2019**

**CORAM**

**HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL)**  
**HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)**

**DATE OF ORDER 20.11.2019.**

1. Surdeo Pahan s/o late Sanicharwa Pahan aged about 58 years. Resident of at Arsande Bohdiri, Kanke Block, P.O.-kanke, Ranchi - 834006, working as Assistant Psychologist.
2. Mukul Kumar S/o Sri Ramollas Singh aged about 52 years, resident of A-3, laxmi Ganesh Apartment, Kanke Road, Ranchi-834006, working as Assistant Psychologist.
3. Bhaskar Dutta Tautam s/o late Vidya lal aged about 56 years resident of Qtr No. 21, Type IV, CIP Campus CIP, Kanke Road, Ranchi-834006, working as Senior Psychiatric Social Worker.
4. Narendra Kumar Singh S/o Sri Paras Nath Singh, aged about 39 years resident of Qtr.No. 1, Type –III, Double Storied Building, CIP Campus, CIP, Kanke Ranchi 834006 working as Junior Psychiatric Social Worker.
5. Hariom Panchori S/o Sri Shriram Pachori aged about 37 years resident of Qtr.No. N2/10, T-II, CIP Campus, CIP, Kanke, Ranchi-834006 working as Statistician.
6. Lakshman Sah S/o Sri Punit Sah aged about 47 years resident of Qtr No. N2/3, T-II, CIP Campus, CIP, kanke Ranchi-834006 working as Hindi translator.

.....Applicants

**By Advocate : Shri H.K. Mehta**  
**Smt. Manju Sri Patra**

Versus

1. The Union of India through Secretary, Ministry of Health and Family Welfare Nirman Bhawan New Delhi-110011.

2. Director General of Health Services, Medical Education, Section, Nirman Bhawan, New Delhi-110108.
3. The Director Central Institute of Psychiatric, Kanke, Ranchi-834008.

.....Respondents

**By Advocate : Shri Rajendra Krishna with his Junior Amit Sinha**

**ORDER (ORAL)**

**Jayesh V. Bhairavia, Member (Judl.) :-** M.A. 409/2019 has been filed for filing the joint application. The same is allowed. Accordingly, M.A. stands disposed of.

2. In the instant O.A. the l/c for applicant submitted that the applicants in this O.A. are working with the Central Institute of Psychiatric/Psychologist at Kanke, Ranch and has prayed for issuance of direction to the respondents for granting them Grade Pay of Rs. 4600/- in PH-2 as per 6<sup>th</sup> CPC and corresponding to Level of the Pay Matrix Rs.44,900/- as per 7<sup>th</sup> CPC putting them into the grade pay of Rs.4600/- PB-II as per 6<sup>th</sup> CPC (Level-VI) of the pay matrix i.e Rs.44900/- as per 7<sup>th</sup> CPC. It has been further submitted that vide letter dated 20<sup>th</sup> May 2019, the Director, Central Institute of Psychiatry, Ranchi (Jharkhand) as again addressed a letter to the Director General of Health Services and requested to look into the matter with respect to the claim of applicant in regard to pay fixation as per 6<sup>th</sup> and 7<sup>th</sup> CPC.

3. The l/c for respondents submits that if any application/representation of the applicant is pending or a fresh application is filed in regard to their claim, the same will consider the same as per their eligibility and in terms of 6 CPC and 7<sup>th</sup> CPC.

4. In view of the above, we dispose of this O.A. with liberty to applicant to file a fresh application with regard to their claim through proper channel.

Respondents are directed to decided the claim of applicant within 60 days from the date of receipt of copy of order and application.

5. Accordingly, the O.A. is disposed of. No costs.

(Dinesh Sharma)  
Member (Admn.)

(Jayesh V. Bhairavia)  
Member (Judl.)

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